

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 864 of 2020

IN THE MATTER OF:

Bhaskar Biswas

Suspended Director of Oxford

Facilities Management

...Appellant

Versus

Avaani Oxford Owners Association and Ors.

...Respondents

Present: -

**For Appellant: Mr. Jishnu Saha, Sr. Advocate with Ms. Soumya Dutta and
Mr. Aniruddha Mitra, Advocates**

**For Respondent: Mr. Joy Saha, Sr. Advocate with Mr. Shashwat Anand,
Advocates for R-1**

**Mr. Arun Kumar Gupta, Ms. Sneh Maheswari and Mr.
Rajesh Agarwal, Advocates for (R2 & 3)**

O R D E R

(Virtual Mode)

15.12.2020 Pleadings are complete.

Parties may file short Written Submissions not exceeding three pages with compilation of relevant Judgments within two weeks.

Post the matter 'For Admission (After Notice)' before the Court No. 2 on

11th January, 2021.

**[Justice Bansi Lal Bhat]
The Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**